

CAHO 1145/95

12-9-2000

Hon. Mr. Rafiquddin, J.M.

Hon. Mr. S. Beswas, AM.

Sri MB Singh, counsel for
the applicant is no more. Let
notice be issued to the
respondents to appoint
another counsel in place of
of Sri MB Singh. List for
final hearing on 05-12-2000.

JS

SA
AM.

Rn
JM.

or

Sri. D.S. Shukla Adv. filed

Power on 28/9/2000 on behalf
of the respondents.

Submitted. JS
4/12.

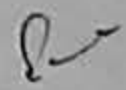
11-01-2001

OA 1145/95

Hon. Mr. S. Dayal, AM

Hon. Mr. SKI Naqvi, JM

None for the applicant. List has been revised. The case is dismissed in default and for non-prosecution. Sri D. S. Shukla is present for the Respondents.


J.M.


A.M.

Nath/